

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.420/98

Wednesday, the 18th day of March 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. K.Abraham
Telecom Technical Assistant
O/o the Sub Divisional Engineer
External North, Kottayam.
 2. K.J. Thomas
Telecom Technical Assistant., O/o S.D.E.
External (C), Kottayam.
 3. P.V. Mathew
Telecom Technical Assistant
Telephone Exchange
Pallickathodu
 4. M.J. Joseph
Telecom Technical Assistant
O/o Sub Divisional Engineer
Phones, Kanjirappally.
 5. E.C.Somaraj
Telecom Technical Assistant
Secondary Switching Area Installation
Kottayam.
 6. P.T.Joy
Telecom Technical Assistant
Telephone Exchange
Gandhi Nagar
 7. Cherian P.C.
Telecom Technical Assistant
E-10 B Exchange (Power Room)
Changanacheery.
 8. N.K.Ramachandran
Telecom Technical Assistant
Telephone Exchange
Thalayolaparambu.
 9. B.Sivaprasad
Telecom Technical Assistant
O/o Sub Divisional Engineer
External (West), Kottayam.
- ...Applicants.

(By advocate Mr Sasidharan Chempazhanthiyil)

Versus

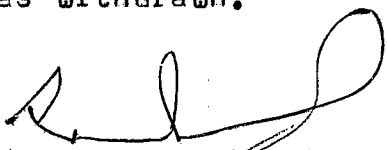
1. Chief General Manager
Kerala Circle
Thiruvananthapuram.
 2. Director General Telecom Department
New Delhi.
 3. Union of Indiarep. by its Secretary
Ministry of Communication
New Delhi.
- ...Respondents.
- (By advocate: Mr MHJ David)

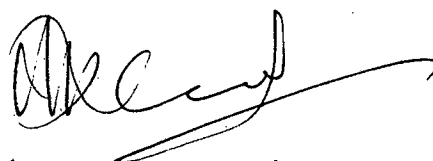
The application having been heard on 18.3.98,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

After making submission for quite some time,
learned counsel, for the applicant wants to withdraw
the application with liberty to file ^{an} appropriate
application. Liberty is granted. The OA is closed
as withdrawn.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER


(A.V. HARIDASAN)
VICE CHAIRMAN

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